

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.02.2022 (WEDNESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 488 of 2021	Piramal Capital & Housing Finance Ltd. Vs. SGS Construction and Developers Pvt. Ltd. & Ors. With	Liz Mathew	Saurabh kalia Aaryan Sharma Pallav Saxena-R1 & R2
2.	Comp. App. (AT) (Ins) No. 489 of 2021	Piramal Capital & Housing Finance Ltd. Vs. Surana Construction (Chembur) With	Liz Mathew	Yash Anand
3.	Comp. App. (AT) (Ins) No. 566 of 2021	SGS Construction and Developers Pvt. Ltd & Anr. Vs. Piramal Capital & Housing Finance Ltd.	Saurabh Kalia	Liz Mathew

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By order of Hon'ble Chairperson
-sd/-
Registrar